

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR  
COURT 9 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 24-06-2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Next Date
			<b>SETTLEMENT</b>		
1	SUIT	101039/2020	Mr. Noor Mohammad Shaikh Vs Salim Jamal Khan	Rupali Gond	
2	SUIT	1402/2018	1.Jayshree Suresh Gambhir 2.Shital Jatin Desai Vs 1.Sandeep Avinash Devlekar 2. Suresh Anant Gambhir	Sameer Tendulkar	
			<b>ARGUMENTS</b>		
3	SUIT	110104/1990	SHEELABAI C BAJAJ AND ORS Vs CHANDRAKANT DAYAL VASWANI AND ORS	ASIF ALI SIDDIQUE  M S D H LAW ASSOCIATES	
			<b>HEARING</b>		
4	EA	100369/2011	INDUSTRIAL BHAVAN LTD. Vs Dr. SUSHIL KANUBHAI SHAH AND ANR.	P.S. GIDWANI	
			<b>RECORDING EVIDENCE</b>		
5	SUIT	100297/2019	Khairunnissa @Mehrunissa Mohd. Salim Qureshi Vs Smt. Farhannaz @ Tarannum W/o. Mohd. Kalim Shaikh	Kavita Saha	
6	SUIT	103643/2010	PRATIK V SHAH Vs VIJAY P SHAH	PANDEY AND CO	

			<b>RECORDING EVIDENCE P.H.</b>		
7	SUIT	106380/2003	TIRATHRAJ M MISHRA Vs SMT GEETIKA G SAWANT AND ANR	M N HAVNUR  M S L C TTOLAT AND CO	
			<b>ADMISSION AND DENIAL</b>		
8	SUIT	107774/1997	Ravindra Bhikaji Naik Vs Sumitra Widow of Bhikjai Naik		
			<b>WRIT OF SUMMONS</b>		
9	SUIT	100231/2019	Mrs. Poornima w/o Machindra Sonawane Vs Suresh s/o Gorakh Bhise	I.R. Qureshi	
			<b>NM FOR HEARING</b>		
10	SUIT	100677/2017	Mrs Jaya Selvi Rajan Pandian Vs 1. Smt Subhalaxmi Sonudra Pandian 2. Mrs Padma Vijay Dhumdhare 3. Mr Subramaniam Soundra Pantia ors	D M Legal Ventures	
11	SUIT	102593/2017	Sandeep Avinash Devlekar Vs 1. Suresh Anant Gambhir 2. Jayshree Suresh Gambhir 3. Shital Jatin Desai	M/s. Tamhane and Co	
			<b>NM HEARING</b>		
12	SUIT	100097/2020	Mrs. Hazel Window Of Peter Kingham Vs Ms. Rebecca Kingham	R.M.Vanoo	

**SHERISTEDAR  
CR No.9**